



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.11.2024

NOTICE

Please take notice that the following matters listed “**For Judgement**” pronouncement in the Court – IV on 21.11.2024 will not be taken up. The next dates of pronouncement will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 33 of 2023	Kashyap Infraprojects Pvt. Ltd. Vs. Hi-Tech Sweet Water Technologies Pvt. Ltd.	Arunava Mukherjee	Udian Sharma
2.	Comp. App. (AT) (Ins) No. 697 of 2023 & I.A. No. 2322 of 2023 (With Defects)	Prabhat Jain Liquidator of M/S Narmada Cereals Pvt Ltd. Vs. MP Industrial Development Corporation Ltd. & Ors.	Iswar Mohapatra	Ankit Raj Piyush Beriwal Rajnish Kumar-R2

By order of Hon'ble Chairperson
-Sd/
Registrar